

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

C.P.NO.126/2003 IN O.A.NO.1268/99

(13)

Wednesday, this the 7th day of May, 2003

Hon'ble Shri Justice V.S. Aggarwal, Chairman
Hon'ble Shri Govindan S. Tampi, Member (A)

Shri Dhani Ram
s/o Shri Budh Singh
r/o 12/129, Kalyanpuri, Delhi
(None)

..Applicant

Versus

1. Shri A.K. Jaiswal
Commissioner of Income Tax (Appeal)
Office of the Commissioner of Income Tax
Faridabad, Haryana

Faridabad, Haryana

..Respondents

O R D E R (ORAL)

Shri Justice V.S. Aggarwal:

There was no appearance on behalf of the applicant on 2.5.2003. The position once again is the same. Resultantly, Contempt Petition is dismissed in default.

(Govindan S. Tampi)
Member (A)
/ sunil /


(V.S. Aggarwal)
Chairman